

IN THE HIGH COURT OF BOMBAY AT GOA

STM-1841-2020

Akhil Bhartiya Mazdoor Sabha

..... Petitioner

V e r s u s

Venus Ethoxyethers Pvt. Ltd & anr.

..... Respondents

Adv. Gautam Yadav for the Petitioner.

Adv. Mr. P. Chawdikar for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 4th January, 2021.****ORDER:**

Shri P. Chawdikar, the learned Advocate waives notice for the first respondent.

2. Issue notice to the second respondent, returnable on 11/1/2021.
3. The petitioner's counsel is permitted to take out private notice.

DAMA SESHADRI NAIDU, J.**AP/-**